

**By Speed Post**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 11th November, 2021

No.HC. XV.12/2021/135/RV. Pending initiation of disciplinary proceeding, Shri Nur Ahmed Laskar, Secretary, District Legal Services Authority, Dhemaji, is placed under suspension with immediate effect.

During the period of suspension, he shall be attached to the office of the District & Sessions Judge, Dhubri, and he shall have to report to the office of the District & Sessions Judge, Dhubri, within one week from the date of issuance of this Notification.

By Order,

Sd/- Gautam Baruah  
**REGISTRAR (VIGILANCE)**

Memo No. HC.XV.12/2021/ 135A /RV., Date 11.11.2021

Copy to :-

- 1.The L.R.-cum-Commissioner and Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information.
- 2.The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information and necessary action.
- 3.The District and Sessions Judge, Dhemaji, Pin. 787057, for information.
- 4.The District & Sessions Judge, Dhubri, Pin.783301 for information.
5. The Registrar- cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 6.Shri Nur Ahmed Laskar, Secretary, District Legal Services Authority, Dhemaji, Pin. 787057 for information. He is directed to handover charge to the District & Sessions Judge-cum-Chairman, District Legal Services Authority, Dhemaji, forthwith, and to report to the office of the District & Sessions Judge, Dhubri, within one week from 11.11.2021.
- 7.The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette.
- 8.The Treasury Officer, Dhemaji, Pin. 787057/Dhubri, Pin.783301 for information.
- 9.The Administrative Officer (Judicial) (Appointment Section/Statement Section), Gauhati High Court, Guwahati.
- ✓ 10.The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
- 11.The Private Secretary to Hon'ble Mr./ Mrs. Justice.....  
Gauhati High Court, Guwahati.
- 12.The C.A. to Registrar General/Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati.

  
**REGISTRAR (VIGILANCE)**

11/11/2021